

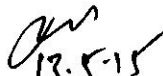
RAJASTHAN HIGH COURT, JODHPUR

NOTICE

No. RHCJ/Exam Cell/2015/313

Dated 13.05.2015

In continuation of Notification No. RHCJ/Exam Cell/RJS/District Judge Cadre/2015/251 dated 26.04.2015, it is notified to all concerned that Annexure II & III (Character, Experience and Fitness Certificate) which are being issued to the eligible Advocates as required under Rule 33(v) & 36(2) of RJS Rules, 2010 to apply for the post in the District Judge Cadre, 2015 may be issued to the Assistant Public Prosecutors by the concerned District Judge/Registrar, High Court with the required modifications as deemed appropriate by him.


13.5.15
Registrar (Examination)